## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.A. No. 45/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
).	S.S. ISRANI	ADV	trav
	1/6-	tw	Satyan
	SD ISRAN)	Applicant	-
	LAW CHAMBERS		

## ORDER

## CA No. 45/621A/441/NCLT/MB/MAH/2012

At request of the Counsel, list this matter on 01.08.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)